

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

12
(15)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/153/CAA/2017
&
PETITION NUMBER : CP/197/CAA/2017
NAME OF THE TRANSFEROR : CHENNAI NETWORK INFRASTRUCTURE LTD
NAME OF THE TRANSFEREE : GTL INFRASTRUCTURE
UNDER SECTION : SEC 7

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① Mr. Amindh Pandian (Sr. Counsel)
for ABISHEK RAMAN & PAWAN JHAJBKHT
(9686603576).

Counsel for
petitioners

[Signature]

ORDER

Counsel for the Petitioner present and submitted the arguments in relation to CP/197/CAA/2017. The Applicant is directed to publish notice about the hearing of the petition in the newspapers, one in English and the other in vernacular language, preferably in the same newspapers in which the earlier notice was issued, have not less than ten days before the next date of hearing. Put up on **11.12.2017 at 10.30 A.M.**

[Signature]
MEMBER (JUDICIAL)

ghk